

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1378 of 2019 IN
DFR No. 2217 of 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Madhya Pradesh Power Transmission Company Ltd. Appellant(s)

Vs.

Power Grid Corporation Of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent (s) :

ORDER

Issue notice on application for condonation of delay and main appeal.

Dasti, in addition, is permitted.

List the matter on **01.10.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson